

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 212**

**(IB)-791/ND/2022**

**IA-426/2023, IA-1240/2024, IA-1371/2024**

**IN THE MATTER OF:**

**Canara Bank** ... **Applicant**

**Versus**

**Rajneesh Nagar** ... **Respondent**

**Under Section: 95(1) of IBC, 2016**

**Order delivered on 24.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Saurabh Kushawaha

**For the Respondent** : Adv. Sumesh Dhawan, Adv. Vatsala Kak, Adv.  
Sagar Thakkar, Adv. Shaurya Shyam,

**For the RP** : CMA Kamal Deep Tyagi along with CMA SK  
Bhatt

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA-1240/2024:** The Ld. Counsel appearing for Canara Bank (applicant) submitted that since Mr. Sandeep Bhatt, RP has been placed under suspension, he need to be replaced by another RP. Mr. Sandeep Bhatt RP who is present in person opposed the IA, and sought an opportunity to file reply to the application. As prayed by him one week time is granted for filing reply to IA-1240/2024. Let the IA be listed on 07.05.2024.

**IA-1371/2024:** The Ld. Counsel for the Applicant as also Mr. Sandeep Bhatt RP who is sought to be replaced by the Applicant submitted that the copy of the IA has not been made available to them. Let the copy of application be made available to Mr. Sandeep Bhatt as also to the Applicant. Reply to the application if any be filed within one week from today.

List on 07.05.2024.

**IA-426/2023**: List on 07.05.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**